## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 93/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (I)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06-04-2017.

NAME OF THE PARTIES: M/s. Nirchem Cement Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

**SIGNATURE** 

## **COMMON ORDER**

CSP 93/230-232/NCLT/MB/MAH/2017 CSP 94/230-232/NCLT/MB/MAH/2017

Allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Judicial)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Technical)